### GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

# LOK SABHA UNSTARRED QUESTION NO.519 TO BE ANSWERED ON 16.09.2020

#### **SHRAMIK SPECIAL TRAINS**

#### 519. SHRI UTTAM KUMAR REDDY NALAMADA:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details including origin, destination and the number of Shramik special trains that have run since the imposition of the lockdown;
- (b) whether over 80 people died on the Shramik special trains when they were on their way to their hometowns;
- (c) if so, the reasons therefor and the details of such deaths; and
- (d) the steps taken by the Ministry to make these trains safer and prevent such occurrences in future?

#### **ANSWER**

## MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY (SHRI PIYUSH GOYAL)

(a) to (d) A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 519 BY SHRI UTTAM KUMAR REDDY NALAMADA TO BE ANSWERED IN LOK SABHA ON 16.09.2020 REGARDING SHRAMIK SPECIAL TRAINS

(a) To prevent the spread COVID-19 pandemic, Ministry of Railways discontinued all passenger services immediately after introduction of the national lockdown. Thereafter, keeping in view the urgent requirement of movement of stranded persons Shramik specials were organized in a mission mode. These Shramik specials were organized as "trains on demand" as and when State Governments requisitioned these trains in accordance with the protocol and guidelines issued by the Government. In all, 4621 Shramik Special have been operated between 1st May, 2020 to 31st August, 2020, as detailed below:-

OUTGOING TRAINS FROM STATES	
State	Number of trains
Gujarat	1033
Maharashtra	817
Punjab	429
Bihar	294
Uttar Pradesh	376
Delhi	259
Tamil Nadu	292
Karnataka	295
Telangana	166
Rajasthan	131
Kerala	190
Haryana	101
Andhra Pradesh	69
Other states	169
Total	4621

INCOMING TRAINS TO STATES	
State	Number of trains
Uttar Pradesh	1726
Bihar	1627
Jharkhand	222
Odisha	244
West Bengal	284
Madhya Pradesh	129
Chhattisgarh	95
Assam	103
Rajasthan	55
Manipur	22
Other states	114
Total	4621

(b) to (d) Policing on Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law & order in Railway premises as well as running trains are the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP)/District Police. Railway Protection Force (RPF) supplement the efforts of GRP/District Police to provide better protection and security of passenger area & passengers and for related matters. Based on the data provided by the State Police, 97 persons were reported to have passed away till 09.09.2020 while travelling on board Shramik Special Trains during current Covid-19. The State Police registers case under Section 174 of Cr. PC in cases of unnatural deaths and follow further legal process. Out of these 97 cases of death, State Police sent dead bodies for post mortem in 87 cases. 51 post mortem reports have been received from respective State Police so far, in which reasons for deaths have been shown as cardiac arrest/heart disease/brain hemorrhage/pre-existing chronic disease/chronic luna disease/chronic liver disease etc.

In compliance of order of Hon'ble Supreme Court and as recommended by Committee of experts constituted at All India Institute of Medical Sciences(AIIMS), instructions are issued to provide Medical Box containing life saving medicines, equipments, oxygen cylinder etc. at all Railway stations and passenger carrying trains. Frontline staff i.e. Trains Ticket Examiner. Superintendents, Assistant Station Master etc. are trained in rendering First Aid services. Regular refresher courses are conducted for such staff. List of near-by hospitals and doctors alongwith their control numbers is available at all Railway Stations. **Ambulance services of Railways, State Government/Private Hospitals** and ambulance service providers are utilized to transport the injured sick passengers to hospital/doctor's clinics.

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